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Title: The Minister of Law and Justice made a statement regarding status of implementation of recommendations contained in the 15th Report of the Standing Committee on Personnel, Public Grievances, Law and Justice on Demands for Grants (2006-07) pertaining to the Ministry of Law and Justice.

THE MINISTER OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): I beg to lay a statement on the status of implementation of recommendations contained in the Fifteenth Report of Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice. The present status of implementation of the recommendations made by the Committee is indicated in the Annexure to my Statement. I request that the same may be treated as read.
